



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3171/2022	SMT. RENU BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR. R GOGOI MS. D GOGOI	SC, ELEM. EDU
2	WP(C)/3254/2022	MALATI RABHA (PATAR) Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. U K DEKA MS. P BORAH	GA, ASSAM MR. B BARMAN (r-8,9) MR. B D DEKA (r-8,9) MR. M DAS (r-8,9) MR A BHATRA (r-8,9) MR A DEKA (r-8,9) SC, REVENUE
3	WP(C)/4740/2022	CHANDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. S P CHOUDHURY (R-4) SC, P H E
4	WP(C)/5567/2022	DIPALI KHERKATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
5	WP(C)/121/2024	JIBON BHARALI Versus THE ASSAM TOURISM DEVELOPMENT CORP LTD AND 3 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. M MORE (r-1,2,4) MR. A BORPUZARI (r-1,2,4) SR. GA, ASSAM
6	WP(C)/191/2024	PRASANTA DAS AND 3 ORS Versus THE DISTRICT COMMISSIONER,DHUBRI	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
7	WP(C)/2579/2024	RAMEN BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 25/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024

7)	MR S SARMA	17-06-2024	To	15-07-2024
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12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR. A K PURKAYASTHA	25-06-2024	To	25-06-2024
14)	MR D K BORDOLOI	26-06-2024	To	26-06-2024
15)	MR. D NANDI	25-06-2024	To	25-06-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
2	WP(C)/1818/2022	JONALI SELF HELP GROUP Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
3	WP(C)/2600/2022	MUSST NURJAHAN AKTARA BEGUM Versus THE STATE OF ASSAM AND 20 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
4	WP(C)/3476/2022	HRISHIKESH SHARMA Versus THE UNION OF INDIA AND 11 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	ASSTT.S.G.I.
5	WP(C)/4095/2022	GIRINDRA MAZUMDAR @ GIRINDRA KUMAR MAZUMDAR AND ANR. Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	SC, K A A C

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1866/2016	SATYANARAYAN SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.K BARUAH MS.M KECHII	GA, ASSAM
2	WP(C)/1456/2020	ANMOL SING CHAUHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR H BEZBARUA MR. U SARMA MR. P MAHANTA MR N SARMA MR. R B GOHAIN	SC, HIGHER EDU GA, ASSAM MR D DEKA (R-3)
3	WP(C)/5480/2020 WITH WP(C) 5425/2020	PABITRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, GMC
4	CRP(IO)/40/2022	DIPJYOTI SAHARIA AND ANR Versus MANORAMA MEDHI AND 5 ORS	MR. T ISLAM MR. D MAZUMDAR MS K DAS	MR. R DE (r-6)
5	CRP(IO)/107/2022	SUKHENDU SEKHAR DEB Versus ARUN KUMAR BIST AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. P D NAIR (R4) MR. A CHETRY (R4) MR G ALAM (R4) MR. H ROHMAN (R4) S R A NASER (R4)
6	WP(C)/6677/2023 CAVT. NO.10492/023,	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus THE INSURANCE OMBUDSMAN AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S N TAMULI MS. P K ZANNAT FOR CAVEATOR

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